

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 244 of 2012

Dated : 12th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

DPSC Ltd. ... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission Respondent(s)

**Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan
Mr. Debnath Ghosh
Ms. Shruti Verma
Mr. Shounak Mitra
Mr. Atul Shankar Mathur**

**Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai**

ORDER

We have heard the learned counsel for the Commission for some time.

As agreed by the learned counsel for the parties, post the matter for further hearing before the Kolkata Circuit Bench on **09.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs